

# COMMITTEE ON GOVERNMENT ASSURANCES

**FIRST REPORT**  
(THIRD LOK SABHA)

*( Presented on the 2nd May, 1963 )*



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**LOK SABHA SECRETARIAT  
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**PERSONNEL OF THE COMMITTEE ON GOVERNMENT  
ASSURANCES**

1. Shri R. R. Morarka—*Chairman.*
2. Shri S. C. Balakrishnan
3. Shri C. K. Bhattacharyya
4. Sardar Buta Singh
5. Shri Laxmi Narayan Bhanja Deo
6. Shri Shiv Charan Gupta
7. Shri Lahri Singh
8. Shri Chhotubhai M. Patel
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11. Shri Sadhu Ram
12. Shri H. Siddananjappa
13. Dr. L. M. Singhvi
14. Shrimati Ramdulari Sinha
15. Shri Sumat Prasad.

**SECRETARIAT**

Shri B. B. Tewari—*Deputy Secretary.*

## REPORT

### I

#### Introduction

1. The Chairman of the Committee on Government Assurances, having been authorised by the Committee to present the report on their behalf, present this First Report of the Committee.

2. The Committee was nominated by the Speaker on the 25th May, 1962.

### II

#### Sittings of the Committee

3. So far the Committee have held three sittings (namely, on the 3rd September, 1962; 25th March, 1963 and 26th April, 1963). At these sittings, the Committee considered the nature and extent of implementation of a number of assurances and reviewed the pending assurances of the Second Lok Sabha and the First Session of the Third Lok Sabha. The relevant Minutes of the sittings of the Committee were laid on the Table of the House from time to time.

### III

#### Assurances remaining pending on the dissolution of Second Lok Sabha

4. At their sitting held on the 3rd September, 1962 the Committee considered some of the pending assurances of substantial character and of considerable public importance which had been referred to the present Committee by the erstwhile Committee on Government Assurances of the Second Lok Sabha. The Committee felt that the assurances reviewed by them were from one year to four years old and desired that the attention of the Government might be drawn to the desirability of assurances being normally implemented within two months unless the matter involved was such that it required a longer period for implementation, in which case the circumstances should be explained to the Committee and a time limit within which the assurance would be implemented by Government indicated to the Committee.

5. At their sitting held on the 25th March, 1963 the Committee took up the consideration of remaining assurances of Second Lok Sabha which had not been implemented by Government by that time and desired that Government might be requested to implement the same without delay.

6. At their sitting held on the 26th April, 1963 the Committee reviewed 82 pending assurances pertaining to the First Session of Third Lok Sabha. The Committee desired that the Department of Parliamentary Affairs might be requested to remind the Ministries to expedite their implementation.

## IV

**Implementation of Assurances**

7. The Committee felt that there should not have been any difficulty in collecting the requisite information in respect of a number of assurances especially those which asked for factual information relating to subjects which were directly the concern of the Central Government. The Committee also noted with concern that apart from the above 82 assurances pertaining to First Session of Third Lok Sabha, some related to the period as far back as 1958 and 1959 but have not yet been implemented by Government. The nature of most of those assurances was such that information could have been collected long ago. The Committee felt that if the implementation of assurances was delayed beyond a reasonable time, they lost their value and public interest and the whole idea of giving assurances was defeated. As such the Committee authorised the Chairman to take up the matter with the Minister of Parliamentary Affairs so that unnecessary delay in implementation of assurances might be avoided in future.

## V

**Time taken in implementation of Assurances**

8. The Committee at their sitting on 25th March, 1963 desired that an analytical statement showing the time taken by various Ministries in implementation of assurances might be compiled and shown to the Committee at their next sitting. Accordingly a statement (Appendix I) was compiled which included the data extracted from the statements laid by the Minister of Parliamentary Affairs during the 4th Session i.e., on 22nd February, 1963, 16th March, 1963 and 11th April, 1963 and was perused by the Committee at their sitting held on the 26th April, 1963.

## VI

**Statistics of pending Assurances**

9. A statement showing the position regarding implementation of assurances pertaining to the Second Lok Sabha and the First, Second and Third Sessions of Third Lok Sabha, and of those which are yet to be implemented by Government is appended to this Report (Appendix II).

NEW DELHI;

R. R. MORARKA,  
Chairman,

The 30th April, 1963.

Committee on Government Assurances.

## APPENDIX I

(Vide para 8)

*Analytical Statement showing time taken by various Ministries in implementation of assurances vide Statements laid on the Table by the Minister of Parliamentary Affairs during the Fourth Session up-to-date.*

MINISTRY	No. of assurances implemented within				
	2 months	3—7 months	8 months— 1 year	1 year— 1½ years	1½ years— 2 years
1	2	3	4	5	6
Commerce and Industry		5	2		
Community Development and Co-operation	..	3	1		
Defence	1	2			
Education		6	3		
External Affairs			1		
Finance	2	3	1		
Food and Agriculture	6	7	5		
Health	1	5	2		
Home Affairs	3	5	10		1
Irrigation and Power	1	4	1	1	
Law		1			
Mines and Fuel	1		1		
Planning Commission	1	4			
Railways	2	2			
Scientific Research and Cultural Affairs	1				
Steel and Heavy Industries		1	1		
Transport and Communications	3	3	2		
Works, Housing and Rehabilita- tion	1	2	..	..	..
<b>TOTAL</b>	<b>23</b>	<b>53</b>	<b>30</b>	<b>1</b>	<b>1</b>

## APPENDIX II

(Vide para 9)

*Statement showing the position regarding implementation of assurances pertaining to the Second Lok Sabha and First, Second and Third Sessions of Third Lok Sabha and of those yet to be implemented.*

	Total No. of assurances given	No. of assurances still out- standing
<b>SECOND LOK SABHA</b>		
(Selected assurances referred to the present Committee) . . . . .	142	39
<b>THIRD LOK SABHA</b>		
First Session, 1962 . . . . .	446	82
Second Session, 1962 . . . . .	245	60
Third Session, 1962 (First Part) } . . . . .	92	36
Third Session, 1963 (Second Part) }		
	925	217



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